NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 949/2018
In CP NO. 1028/MB/2017

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021

NAME OF THE PARTIES: - **Shri Milind Kasodekar**
IN THE MATTER OF
Shri Pramod Mahajan And Ors.
V/s
Phadnis Infrastructure Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016
ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Avinash R Khanolkar appeared for the Liquidator. Counsel Ms. Savita Patil appeared for the Corporate Debtor. Counsel for the Liquidator stated that there were similar prayer in IA-1408/2020 and in IA-949/2018, hence IA-949/2018 no longer survives and accordingly is disposed of.

The Counsel for the Liquidator submits that all assets of the Company is in Liquidation. The Liquidator is directed to submit a progress report before the next date of hearing.

List the matter on **27.08.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)